

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 2975

ANSWERED ON 27.03.2023

POLLUTED RIVER STRETCH (PRS) IN RIVER TUNGABHADRA BASIN, KARNATAKA

2975. SHRI NARAYANA KORAGAPPA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that River Tunga stretch from Shivamogga to Kudli is identified as PRS, if so, the details thereof;
- (b) whether it is a fact that River Bhadra stretch from Bhadravati to Holehonnur is identified as PRS, if so, details thereof;
- (c) whether it is a fact that River Tungabhadra stretch from Harihar to Haralahalli is identified as PRS, if so, the details thereof; and
- (d) the steps taken by Government to restore water quality in the above three PRS and the target date for completion?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (d) Central Pollution Control Board (CPCB) in association with State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) in different States/Union Territories (UTs) have been monitoring the water quality of rivers and other water bodies through a network of monitoring stations under the National Water Quality Monitoring Programme (NWMP). Pollution assessment of rivers is carried out by CPCB from time to time based on water quality monitoring results in terms of Biochemical Oxygen Demand (BOD) levels, an indicator of organic pollution. As per the latest CPCB report published in November 2022, 311 polluted river stretches have been identified on 279 rivers in the country. Details of polluted river stretches identified on the rivers Tunga, Tungabhadra and Bhadra are as below:

S No	State	River	Polluted river stretch/ Location	Max BOD observed in milligrams per litre (mg/l)	Priority
1	Karnataka	Tunga	Along Shivamogga	6	V
2		Bhadra	Bhadravathi to Holehunnur	7.0	IV
3		Tungabhadra	Kudli to Mylara, Ullanur to Hochehalli	6.2	IV

Cleaning/rejuvenation of rivers is an ongoing process. Water is a State subject, and it is the responsibility of the States/UTs, local bodies and industries to ensure treatment of sewage and industrial effluents to the prescribed norms before discharging into water bodies or land to prevent and control pollution therein. For conservation of rivers, this Ministry has been supplementing efforts of the States/UTs by providing financial and technical assistance for abatement of pollution in identified stretches of rivers in the country through the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) for rivers excluding Ganga and its tributaries. Proposals are received from the States/UTs from time to time for consideration under NRCP and sanctioned based on their prioritization, conformity with guidelines, availability of Plan funds, etc. Under NRCP, pollution abatement scheme for conservation of river Tunga in Shimoga, river Bhadra in Bhadravati, and river Tungabhadra in Davangere and Harihara were sanctioned at a total cost of Rs.14.61 crore and a sewage treatment capacity of 34.12 million litres per day (MLD) was created.
